

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 68(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: Mr. Jasmeet Singh Bhandari & Ors.

V/s.

M/s. Bhandari Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Aghar Alam Advorade	(Petitioner)		
2.	BHAVITT K RASTOCI Adv.	Adv.		

1.	Divya Bhalla	FOR R2 and 3		
2.	Anuj Shah			

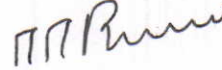
R-B , Item No. -4

1)	Alok Tiwari, Advocate	R-B
2)	Anchit Tripathi, Advocate	
3)	Rushik Chandra, Advocate	

P.T.O.

ORDER

On the request made by the learned counsel for the Petitioner hearing is deferred to 08.12.2016.



[CHIEF JUSTICE M.M. KUMAR]
PRESIDENT



[S.K. MOHAPATRA]
MEMBER[T]

20.10.2016
[ravi]